

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 284 of 2013

Dated : 17th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Raj West Power Ltd.

..... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Ms. Poorva Sahegal
Ms. Swagatika Sahoo**

Counsel for the Respondent(s):

**Mr. R.K. Mehta
Ms. Ishita
Mr. Elangbam for R.1
Mr. P.N. Bhandari for R.2,3, 4**

ORDER

Post the matter for hearing before Court II on **08.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**